

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

To

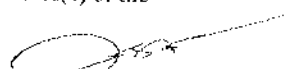
Dated: 30/11/2017

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71706-71708/2017-SM|BR| dated 22/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 C/MISC/70216/2017	C/53369/2014	Om Prakash Sunil Kumar 42, 1st Floor, Coronation Building Fatehpuri, Delhi New Delhi Delhi 110006
2 C/MISC/70217/2017	C/53370/2014	Vijay Kumar Partner M/s Om Prakash Sunil Kumar 42, 1st Floor, Coronation Building, Fatehpuri DELHI DELHI
3 C/MISC/70218/2017	C/53371/2014	Sanjay Goel Partner C/o Om Prakash Sunil Kumar, 42, 1st Floor, coronation Building, fatehpuri DELHI DELHI 110006

Name and Address of Respondent

4	C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005
5	C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005
6	C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005

Other Appellants and Respondents as per Annexure

Copy To

7 Advocate(s) / Consultant(s):

**Ms. Stuti Saggi (Adv.) (ALLD)
102, MAHALAXMI ENCLAVE (ADJ.
INCOME TAX OFFICE), STANLEY
ROAD, CIVIL LINES, ALLAHABAD
(U.P.)-211001**

8 Bar Association, CESTAT, Allahabad

9 Director Publications, Customs, Excise. I.P. Estate, Delhi

10 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

14 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

16 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FP-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

18 C.D.R. 19 Office Copy 20 Second Folder Copy 21 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

MISC Application Nos. C/Misc/70216-70218/2017 in
APPEAL Nos. C/53369-53371/2014-CU[SM]
(Arising out of Orders-in-Appeal No. 9 to 11/CUS/APPL/MRT-I/2013
dated 19/11/2013 passed by Commissioner of Central Excise & Customs
(Appeals), Meerut)

M/s Om Prakash Sunil Kumar (in Appeal No. C/53369/2014),

Vijay Kumar (Partner) (in Appeal No. C/53370/2014) &

Sanjay Goel (Partner) (in Appeal No. C/53371/2014)

Appellant(s)

Vs.

Commissioner of Central Excise, Meerut-I

Respondent(s)

Appearance:

Ms. Stuti Saggi (Advocate)

Shri Mohd. Altaf (Asstt. Commr.) AR

for Appellant(s)

for Respondent(s)

CORAM:

Hon'ble Mrs. Archana Wadhwa, Member (Judicial)

Date of Hearing : 22/11/2017
Date of Decision : 22/11/2017

FINAL ORDER NO. 71706-71708/2017

Per: Archana Wadhwa



Vide the Stay Order No. 70044-7046/2017 dated 16.02.2017, the appellant was directed to deposit an amount of Rs. 20,000/- each for the purpose of ^hheaving of their appeal.

2. Appellants have filed an application for recalling of the Stay Order on the ground that as per the decision of the Hon'ble Delhi High Court in the case of Mangali Impex Ltd.

2. Inasmuch as in the present case also the same issue is involved, I, after recalling the Stay Order, proceed to decide the appeals itself. As the other appeals arising from the same impugned order stands remanded, I remand the present three appeals also for fresh decision, in the light of the observation made in the earlier remand order. Misc Application as also Appeals get disposed of in above manner.

(Dictated and pronounced in Court)

Sd/-

(Archana Wadhawa)
Member(Judicial)

Linkit

प्रमाणित प्रती/Certified True Copy
 03/01/2018
 राजस्थान प्रतीकरण/Asst. Registrar
 जी.पी.एच.ए., जयपुर/जयपुर एवं जिला कार
 ऑफिस, जयपुर/जयपुर (G.S.T.A.T.)
 38, एन.जी.मार्ग, जयपुर-211001
 35, M. G. MARG, ALHABAD-211004